

**Company:** Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

**Printed For:** 

Date: 01/11/2025

## (2019) 6 SCC 448 : (2019) 7 Scale 707 : (2019) 2 SCC(L&S) 160 : (2019) LLR 743 : (2019) 2 UPLBEC 1426 : (2019) 162 FLR 799

## **Supreme Court Of India**

Case No: Civil Appeal Nos. 4875, 4884 Of 2019

Superintending

Engineer Twad Board & APPELLANT

Another

Vs

M. Natesan Etc RESPONDENT

Date of Decision: May 10, 2019

**Acts Referred:** 

Industrial Disputes Act, 1947 â€" Section 17B

Citation: (2019) 6 SCC 448: (2019) 7 Scale 707: (2019) 2 SCC(L&S) 160: (2019) LLR 743:

(2019) 2 UPLBEC 1426: (2019) 162 FLR 799

Hon'ble Judges: R. Banumathi, J; R. Subhash Reddy, J

Bench: Division Bench

Advocate: C. Paramasivam, Vinodh Kanna B., Sanya Kumar, N.R. Verma, Anjana

Chandrashekar

Final Decision: Disposed Off

## Judgement

SI. No., Name, "D a t e of

termination","D a t e of

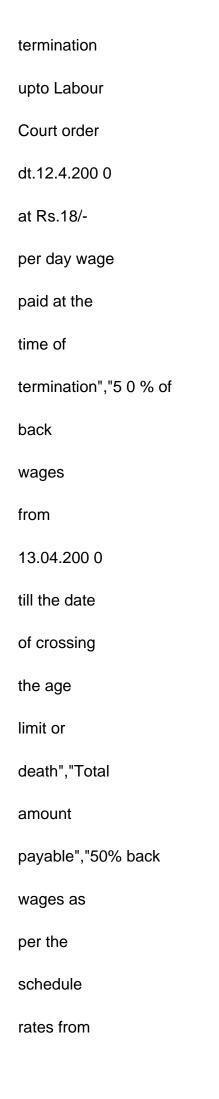
crossing

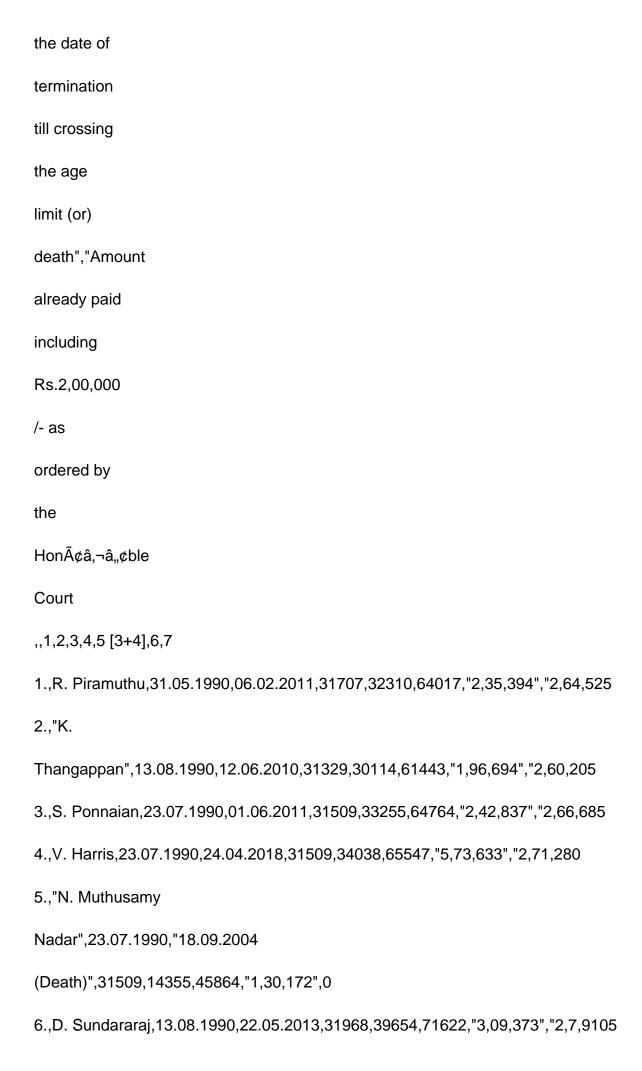
age limit

(or) death","5 0 % back

wages from

the date of





7.,M. Nadesan,06.08.1990,08.04.2017,31392,46431,77823,"4,04,780","4,67,130 8.,N. Yesudhas,29.06.1990,09.05.2013,31716,42363,74079,"3,19,738","2,70,740 9.,S. Johnson,31.07.1990,25.02.2019,31437,49257,80694,"Ã, 3,70,113","6,75,679 10.,V. Sathiyadas,06.08.1991,03.06.2013,31392,42570,73962,"2,85,300","2,71,280 ,,,,Total:,"3,15,468/-","3,64,347/-","6,79,815/-","30,68,034/-","30,26,629/-